

290.85 hectares acquired from 212 private land owners.

(b) None so far.

(c) Subject to the availability of vacancies, the eligible dependents of land losers can be considered for employment along with other candidates provided their names are sponsored by the Employment Exchange or they submit applications in response to public advertisements, as the case may be.

#### Drinking Water Projects of Andhra Pradesh

6328. SHRI V. SOBHANADREESWARA RAO:  
DR. T. KALPANA DEVI:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government of Andhra

Pradesh has submitted project reports to provide drinking water to the flouride affected villages in Krishna, Nalgonda and Ananthapur districts and also to villages of Srikakulam district of Andhra Pradesh;

(b) if so, the details thereof;

(c) since when these projects are pending and the reasons therefor; and

(d) the time by which the projects are likely to be cleared?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY):  
(a) and (b). The Government of Andhra Pradesh had submitted schemes for supply for drinking water to the fluoride affected vilage of krishna Nalgonda and Ananthapur districts as detailed below.

Sl. No.	Name of the Districts	No. of schemes	No. of villages	Cost of the Scheme (Rs. in lakhs)
1.	Krishna	6	6	31.045
2.	Nalgonda	18	18	105.70
3.	Ananthapur	2	2	6.33

(c) and (d). All the above 26 schemes have already been cleared by the Government of India. As regards the villages of Srikakulam district, the information is being collected.

**Three Language Formula under National Policy of Education and Central Board of Secondary Education**  
6329. PROF. NARAIN CHAND PARASHAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state: